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- (b) whether it is also a fact that in the process, expenditure on the salaries of the staff of the said foreign office has been increased three-fold and
- (c) whether it is also a fact that one of the two officers posted abroad was working as Private Secretary to the Chief Executive?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The officer who was initially posted at Warsaw was replaced in the normal course, after completing his two years' tenure, by an officer with the requisite background and long experience in electronics. The latter was selected on the basis of his suitability and past experience.

- (b) The increase in expenditure on basic salaries became inevitable as the office had to be upgraded for making an all out effort to build up Electronics Trade and Technology Development Corporation's (ETTDC) export business in a highly competitive environment. Accordingly, in place of one junior executive, two persons—one, in the senior scale (with basic pay of Rs. 2250/-) and another in the junior scale (with basic pay of Rs. 1010) were appointed.
- (c) It is a fact that the junior executive who has been posted to assist the senior executive at Warsaw, was previously working as an Executive Assistant in the Secretariat of the Managing Director of ETTDC

Expenditure incurred by the ETTDC on entertainment

1716. DR. BHAI MAHAVIR: Will the PRIME MINISTER be pleased to state:

(a) what is the expenditure incurred by the Electronics Trade and Technology Development Corporation on entertainment during each of the last three year on (i) cost of liquor Indian and foreign; (ii) cost of food other than liquor; and (iii) other items; and

(b) whether there are any instructions regarding the incurring of expenditure on entertainment; if so, to what extent these have been complied with by the undertaking?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a)

(in Rupees)

Year	Cost of Liquor	Cost of Food	Others	Total
1974-75	2795	2197	789	5781
1975-76	5726	9643	3502	18871
1976-77	6136	14527	7469	28132

(b) The guidelines issued by Government from time to time regarding entertainment expenditure by Public Sector Enterprises are fully complied with by the Corporation.

Daily allowance paid to the Executives of the ETTDC for foreign tour

1717. DR. BHAI MAHAVIR: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the senior executives of the Electronics Trade and Technology Development Corporation have earned large amounts of money as unspent allowance paid to them by the company for their foreign tours;
- (b) if so, what amounts were paid to them towards daily allowance for their foreign tours during the last three years and what amounts were saved by them individually as unspent money, which have been reimbursed to them against surrendered foreign exchange; and
- (c) what action Government have taken in the matter?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b) The